

the ryots of Tripura shall have full rights over the forest products of their jote land;

(b) if so, whether such declarations have any legal validity; and

(c) if not, what was the purpose of making such a verbal declaration?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) In February, 1962 when the Chief Commissioner was on tour to Udaipur some people met him with their complaints regarding the right to cut trees in Jote land. It was explained to them by the Chief Commissioner that they would have full right as soon as survey and settlement operation was over; and that in the meanwhile, it will be examined whether some arrangements could be made by which they could cut trees with the prior permission of Revenue/Forest authorities.

(b) No.

(c) To assure the representationists that the Administration was doing what it could.

Pan Merchants of Golanthara

1964. Shri A. T. Sarma: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there is a standing order that two wooden floor wagons be supplied to the pan merchants of Golanthara in S.E.R. for export of pan to Gondia and Raipur;

(b) whether it is also a fact that such wagons are not supplied but instead two iron floor wagons are being supplied which are not useful for exporting pan but on the other hand are harmful; and

(c) whether it is a fact that due to supply of such wagons the pan merchants are not in a position to export pan and suffer financially?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) Yes, Sir.

(b) No.

(c) Does not arise in view of (b) above.

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New Station Building at Allahabad

1965. Shri Subodh Hansda: Will the Minister of Railways be pleased to state:

(a) whether Government are aware of the fact that the new Station Building of Allahabad has cracked;

(b) if so, what is the reason for the crack;

(c) whether it came to the notice of the authorities after the completion of construction; and

(d) what steps Government have taken after its detection?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) No, Sir. No crack has developed in the new Station building of Allahabad.

(b) to (d). Do not arise.

Electricity Charges in U.P.

1966. Shri S. M. Banerjee: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the electricity charges in U.P. are higher than in other States;

(b) whether the industrial units are suffering because of this; and

(c) whether steps have been taken to have uniform rates in all the States?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) No.

(b) Does not arise.

(c) Introduction of uniform rates in all the States is not practicable under the existing circumstances.

Potato Research Sub-Station in J. & K.

1967. { Shri Inder J. Malhotra:
Shri Gopal Datt:
Bakhshi Abdul Rashid:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have finalised their scheme regarding the esta-